

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :08-12-2025

**Date : 08.12.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	S
99035/2025	08.12.2025	ABLAPL-11368/2025	S.K.PAL	C.O.		Order Dtd. 2025-12-03		(S No
99036/2025	08.12.2025	ABLAPL-11585/2025	M.BEHERA	C.O.		Order Dtd. 2025-12-03		(S No
99037/2025	08.12.2025	ABLAPL-5528/2025	A.K.SAHOO	C.O.		Order Dtd. 2025-12-03	BAIL-1	(S No 13
99038/2025	08.12.2025	ABLAPL-11723/2025	PK JENA	C.O.		Order Dtd. 2025-12-03		(S No 13
99039/2025	08.12.2025	ABLAPL-5373/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-13	BAIL-1	(S No
99040/2025	08.12.2025	ABLAPL-11902/2025	PK ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(S No
99041/2025	08.12.2025	ABLAPL-6121/2025	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(S No
99042/2025	08.12.2025	ABLAPL-12434/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(S No
99043/2025	08.12.2025	ABLAPL-13521/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(S No
99044/2025	08.12.2025	ABLAPL-6347/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(S No
99045/2025	08.12.2025	ABLAPL-13536/2025	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(S No
99046/2025	08.12.2025	ABLAPL-7683/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-26	BAIL-1	(S No
99047/2025	08.12.2025	ABLAPL-13586/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(S No
99048/2025	08.12.2025	ABLAPL-7928/2025	J.KAMILA	C.O.	COURT NO.	Order Dtd. 2025-07-17		(S No

					17			
99049/2025	08.12.2025	ABLAPL-13587/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(S No
99050/2025	08.12.2025	ABLAPL-13603/2025	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-12-03		(S No
99051/2025	08.12.2025	ABLAPL-8294/2025	M.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-09-10		(S No
99052/2025	08.12.2025	ABLAPL-12237/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(S No 13
99053/2025	08.12.2025	ABLAPL-8834/2025	A.K.JATI	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-2	(S No 14
99054/2025	08.12.2025	ABLAPL-14363/2024	AP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(S No 14
99055/2025	08.12.2025	ABLAPL-11376/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(S No 14
99056/2025	08.12.2025	ABLAPL-11380/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(S No 14
99057/2025	08.12.2025	ABLAPL-13560/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	BAIL-2	(S No 12
99058/2025	08.12.2025	ABLAPL-13584/2025	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	BAIL-1	(S No
99059/2025	08.12.2025	ABLAPL-13598/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(S No
99060/2025	08.12.2025	ABLAPL-13599/2025	NK SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	BAIL-1	(S No
99075/2025	08.12.2025	WP (C) - 34610/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
99076/2025	08.12.2025	CRLMP-1411/2025	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No 11
99078/2025	08.12.2025	WP (C) - 34764/2025	H.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH-6	(S No 14
99079/2025	08.12.2025	WP (C) - 27397/2025	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No 14
99080/2025	08.12.2025	CRLA-355/2010	B.DAS	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No 10

99081/2025	08.12.2025	CRLA-626/2015	N.PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-12-05	CRIMINAL APPEAL	(S No
99082/2025	08.12.2025	CRLMP-1593/2025	K.K.NATH	C.O.	COURT NO. 22	Order Dtd. 2025-12-05		(S No
99083/2025	08.12.2025	CRLMP-1402/2025	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2025-12-04		(S No
99084/2025	08.12.2025	CMAPL-216/2025	B.R.SETH	C.O.	COURT NO. 22	Order Dtd. 2025-12-05		(S No
99085/2025	08.12.2025	CMAPL-283/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 22	Order Dtd. 2025-12-05	M.J.C.	(S No
99086/2025	08.12.2025	CMAPL-239/2025	M/S. DEBARANJAN RAY, S.N.DAS	C.O.	COURT NO. 22	Order Dtd. 2025-12-03	M.J.C.	(S No
99087/2025	08.12.2025	CRLMC-5119/2025	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-12-04		(S No
99088/2025	08.12.2025	CRLMC-5083/2025	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-12-04		(S No
99089/2025	08.12.2025	CRLMC-5112/2025	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-12-04	CRIMINAL MISC	(S No
99090/2025	08.12.2025	CRLMC-5111/2025	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2025-12-04	CRIMINAL MISC	(S No
99091/2025	08.12.2025	CRLMC-5062/2025	N.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-12-04		(S No
99092/2025	08.12.2025	CRLMC-5114/2025	LAXMINARAYAN RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
99093/2025	08.12.2025	CRLMC-5060/2025	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99094/2025	08.12.2025	CRLMC-5084/2025	K.BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99095/2025	08.12.2025	CRLMC-5106/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(S No
99096/2025	08.12.2025	ABLAPL-13588/2025	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	BAIL-1	(S No
99097/2025	08.12.2025	CRLMP-1430/2025	B.BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-12-19		(S No
99098/2025	08.12.2025	CRLMP-1436/2025	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-12-04		(S No
99099/2025	08.12.2025	CRLMP-	M.BHOI	C.O.	COURT	Order Dtd. 2026-01-07		(S

		1471/2025			NO. 2			No
99100/2025	08.12.2025	CRLMP-1433/2025	A.K.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-12-04		(S No
99102/2025	08.12.2025	CRLMP-1455/2025	DILLIP KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-12-04		(S No
99103/2025	08.12.2025	CRLMP-1325/2025	P.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2025-12-05		(S No
99105/2025	08.12.2025	RVWPET-222/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2	Order Dtd. 2025-12-03	CIVIL REVISION	(S No
99110/2025	08.12.2025	ABLAPL-11350/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-12-03		(S No
99112/2025	08.12.2025	CRLMC-997/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2025-12-03		(S No
99113/2025	08.12.2025	CRLREV-10/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05		(S No
99122/2025	08.12.2025	WP (C) - 39107/2023	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-8	(S No 2
99124/2025	08.12.2025	WP (C) - 21327/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No 2
99125/2025	08.12.2025	WP (C) - 34742/2025	S C D DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH-1	(S No
99126/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-4	(S No 1
99127/2025	08.12.2025	CRLMC-5032/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(S No 1
99128/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1
99129/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1
99130/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1
99131/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1
99132/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1
99133/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1
99134/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No

					OLD			19
99135/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99136/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99137/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99138/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99139/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99140/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99141/2025	08.12.2025	WP (C) - 30629/2022	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-1	(S No 3
99142/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99143/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99144/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99145/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99146/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99147/2025	08.12.2025	WP (C) - 22403/2025	S.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	WRIT BRANCH-4	(S No 19
99148/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99149/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99150/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99151/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 19
99152/2025	08.12.2025	WP (C) -	R K PATRA	C.O.	COURT	Order Dtd. 2025-12-02	WRIT	(S

		35626/2022			NO. 21		BRANCH-4	
99154/2025	08.12.2025	WP (C) - 35626/2022	R K PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	WRIT BRANCH-4	(S No 1)
99157/2025	08.12.2025	WP (C) - 5809/2018	A K PANDA	C.O.	COURT NO. 21	Order Dtd. 2023-09-01	WRIT BRANCH-3	(S No 1)
99159/2025	08.12.2025	WP (C) - 33316/2025	C SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-04	WRIT BRANCH-5	(S No 2)
99160/2025	08.12.2025	CMAPL-491/2023	A.K.SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-12-11	M.J.C.	(S No)
99161/2025	08.12.2025	CONTC-6823/2023	P.C.DAS	C.O.	COURT NO. 14	Order Dtd. 2025-12-05	CONTEMPT	(S No)
99162/2025	08.12.2025	WP (C) - 29685/2025	AK SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-12-05	WRIT BRANCH-1	(S No)
99163/2025	08.12.2025	WP (C) - 29585/2025	B.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-12-05	WRIT BRANCH-2	(S No 4)
99164/2025	08.12.2025	WP (C) - 8104/2022	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-26	WRIT BRANCH-7	(S No 4)
99165/2025	08.12.2025	WP (C) - 27397/2025	SK SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2025-12-04		(S No 4)
99166/2025	08.12.2025	CRLMC-5171/2025	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(S No 4)
99168/2025	08.12.2025	WP (C) - 34712/2025	R. R. PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(S No 4)
99170/2025	08.12.2025	CRLMC-1367/2024	M.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-12-04	CRIMINAL MISC	(S No)
99171/2025	08.12.2025	CRLMC-2699/2024	S.N.GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(S No)
99172/2025	08.12.2025	CRLMC-5154/2025	P.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No)
99173/2025	08.12.2025	CRLMC-3658/2025	P.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No)
99174/2025	08.12.2025	CRLMC-5141/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-08		(S No)
99175/2025	08.12.2025	WP (C) - 21314/2023	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-5	(S No 2)

99176/2025	08.12.2025	WP (C) - 42969/2023	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH-2	(S No 45
99177/2025	08.12.2025	WP (C) - 33088/2025	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH-5	(S No 22
99194/2025	08.12.2025	CRLMC- 2509/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 22
99195/2025	08.12.2025	CRLMC- 2486/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 22
99196/2025	08.12.2025	CRLMC- 3555/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-10	CRIMINAL MISC	(S No
99197/2025	08.12.2025	CRLMC- 5154/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
99199/2025	08.12.2025	CONTC- 49/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05		(S No
99202/2025	08.12.2025	CRLMC- 4423/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2026-01-21		(S No
99204/2025	08.12.2025	CRLMC- 5126/2025	B.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-12-04		(S No
99206/2025	08.12.2025	CRLMC- 5064/2025	SULOCHANA PATRO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
99207/2025	08.12.2025	CRLMC- 5047/2025	B.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	CRIMINAL MISC	(S No
99208/2025	08.12.2025	CRLMC- 1817/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(S No
99210/2025	08.12.2025	CRLMC- 159/2025	P.PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99213/2025	08.12.2025	CRLMC- 159/2025	M.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99215/2025	08.12.2025	CRLMC- 5131/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99216/2025	08.12.2025	CRLMC- 2224/2025	M.R.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-17	CRIMINAL MISC	(S No
99218/2025	08.12.2025	CRLMC- 5085/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99219/2025	08.12.2025	CRLMC- 5131/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No

99220/2025	08.12.2025	CRLMC-5085/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99221/2025	08.12.2025	CRLMC-5029/2025	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99222/2025	08.12.2025	CONTC-5040/2025	B.R.DALAI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No
99223/2025	08.12.2025	CONTC-5411/2025	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(S No
99224/2025	08.12.2025	CRLMC-5089/2025	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(S No
99225/2025	08.12.2025	CONTC-5413/2025	M/S.PRADIPTA KUMAR BHUYAN , P.K.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(S No
99226/2025	08.12.2025	CRLMC-1623/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No
99227/2025	08.12.2025	TRP (C) - 288/2025	A.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-01-26		(S No
99228/2025	08.12.2025	CRLMC-5148/2025	P. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-12-05	CRIMINAL MISC	(S No
99229/2025	08.12.2025	RVWPET-270/2024	K.JENA	C.O.	COURT NO. 16	Order Dtd. 2025-12-05		(S No
99231/2025	08.12.2025	WP (C) - 34250/2025	B SAMAL	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(S No
99232/2025	08.12.2025	WP (C) - 31258/2025	SARAT CHANDRA MEKAP	C.O.	COURT NO. 16	Order Dtd. 2025-12-01	WRIT BRANCH-8	(S No 43
99234/2025	08.12.2025	WP (C) - 32646/2025	U P BAG	C.O.	COURT NO. 6	Order Dtd. 2025-12-15		(S No 43
99235/2025	08.12.2025	CRLMC-5057/2025	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 43
99236/2025	08.12.2025	CRLMC-5067/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No 43
99237/2025	08.12.2025	CRLMC-5066/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No 43
99238/2025	08.12.2025	CRLMC-5031/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(S No 43
99239/2025	08.12.2025	WP (C) - 32367/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-05	WRIT BRANCH (DIVISION BENCH-3)	(S No 12

99240/2025	08.12.2025	WP (C) - 31849/2025	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-8	(S No 2)
99241/2025	08.12.2025	WP (C) - 30391/2025	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-21	WRIT BRANCH-6	(S No 1)
99242/2025	08.12.2025	WP (C) - 32651/2025	M.R.ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2026-02-02	WRIT BRANCH-8	(S No 4)
99243/2025	08.12.2025	WP (C) - 32948/2025	R.K.BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(S No 4)
99244/2025	08.12.2025	WP (C) - 25294/2024	N.ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(S No 4)
99245/2025	08.12.2025	WP (C) - 26796/2025	M.K.PRADHAN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No )
99246/2025	08.12.2025	OTAPL- 72/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-11-27		(S No )
99247/2025	08.12.2025	WP (C) - 33860/2025	R.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-8	(S No 2)
99248/2025	08.12.2025	OTAPL- 71/2025	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-11-27		(S No 2)
99249/2025	08.12.2025	WP (C) - 33892/2025	R.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(S No 2)
99250/2025	08.12.2025	CMAPL- 327/2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-05		(S No 2)
99251/2025	08.12.2025	WP (C) - 31494/2025	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-05	WRIT BRANCH-7	(S No 1)
99252/2025	08.12.2025	WP (C) - 34495/2025	N.K.ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-04	WRIT BRANCH-5	(S No 2)
99253/2025	08.12.2025	CRLREV- 998/2017	P MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	CRIMINAL REVISION	(S No )
99254/2025	08.12.2025	WP (C) - 21023/2024	J DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(S No )
99255/2025	08.12.2025	WP (C) - 33683/2025	S.P.BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-01-12		(S No )
99256/2025	08.12.2025	CONTC- 3770/2024	G SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2025-12-05		(S No )
99257/2025	08.12.2025	WP (C) - 34161/2025	B.R.SETH	C.O.	COURT NO. 16	Order Dtd. 2026-01-05		(S No )
99258/2025	08.12.2025	WP (C) - 31802/2025	R.C.PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-12-05	WRIT BRANCH-8	(S No 4)
99260/2025	08.12.2025	WP (C) - 34535/2025	S.K.BISWAL	C.O.	COURT NO.	Order Dtd. 2025-12-05		(S No )

					16			42
99263/2025	08.12.2025	WP (C) - 34526/2025	S.K.BISWAL	C.O.	COURT NO. 16	Order Dtd. 2025-12-05		(S No 42
99265/2025	08.12.2025	CRLA- 1343/2025	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2025-12-05		(S No 42
99266/2025	08.12.2025	WP (C) - 34511/2025	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-12-05	WRIT BRANCH-4	(S No 3
99268/2025	08.12.2025	WP (C) - 34508/2025	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-12-05	WRIT BRANCH-8	(S No 3
99270/2025	08.12.2025	WP (C) - 34875/2025	S.DAS	C.O.	COURT NO. 2	Order Dtd. 2025-12-05	WRIT BRANCH-1	(S No
99273/2025	08.12.2025	WP (C) - 34813/2025	S.B.UDGATA	C.O.	COURT NO. 2	Order Dtd. 2025-12-05		(S No
99277/2025	08.12.2025	ABLAPL- 6198/2025	KC SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-08	BAIL-1	(S No
99278/2025	08.12.2025	WP (C) - 34403/2025	S.C.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-1	(S No
99299/2025	08.12.2025	WP (C) - 33839/2025	S DASH	C.O.	COURT NO. 25	Order Dtd. 2025-12-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 1
99306/2025	08.12.2025	WP (C) - 34599/2025	M K PANI	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 2
99329/2025	08.12.2025	WP (C) - 34977/2025	HK PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-12-08	WRIT BRANCH (DIVISION BENCH-2)	(S No 1
99330/2025	08.12.2025	CRLMC- 5078/2025	J.KAMILA	C.O.	COURT NO. 16	Order Dtd. 2025-12-04		(S No 1
99331/2025	08.12.2025	CRLMC- 5026/2025	J.KAMILA	C.O.	COURT NO. 16	Order Dtd. 2025-12-04	CRIMINAL MISC	(S No
99061/2025	08.12.2025	WP (C) - 22342/2025	RABINDRA KUMAR PATTANAIAK	GENERAL		Order Dtd. 2025-11-29		(S No
99062/2025	08.12.2025	CMP- 748/2025	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2025-12-03		(S No
99063/2025	08.12.2025	CMP- 288/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-11-26		(S No
99064/2025	08.12.2025	CRLMC- 487/2019	MANASH RANJAN BAUG	GENERAL		Entire Brief	CRIMINAL MISC	(S No
99065/2025	08.12.2025	TRP (C) - 324/2023	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2024-01-08	M.J.C.	(S No
99066/2025	08.12.2025	RSA- 194/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-10-14	SECOND APPEAL	(S No
99067/2025	08.12.2025	CONTC-	MANAS RANJAN	GENERAL		Order Dtd. 2025-11-28		(S

		5570/2025	SAHOO						
99068/2025	08.12.2025	ABLAPL-2452/2019	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2021-01-22	BAIL-2		(S No 17
99069/2025	08.12.2025	ABLAPL-2452/2019	MANASH RANJAN BAUG	GENERAL		Entire Order	BAIL-2		(S No 17
99070/2025	08.12.2025	ABLAPL-2452/2019	MANASH RANJAN BAUG	GENERAL		Entire Brief	BAIL-2		(S No 17
99071/2025	08.12.2025	SAO-19/2023	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-12-05	SECOND APPEAL		(S No
99072/2025	08.12.2025	CMP-288/2025	MANASH RANJAN BAUG	GENERAL		Entire Order			(S No
99073/2025	08.12.2025	WP (C) - 34712/2025	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2025-12-05			(S No
99074/2025	08.12.2025	CRLMC-487/2019	MANASH RANJAN BAUG	GENERAL		Entire Order	CRIMINAL MISC		(S No
99101/2025	08.12.2025	WP (C) - 16439/2024	TAHASILDAR BHUBANESWAR	GENERAL		Judgement Dtd. 2025-05-02	WRIT BRANCH-6		(S No 3
99156/2025	08.12.2025	CMP-1940/2025	ARYA TRIPATHY	GENERAL		Order Dtd. 2025-12-05			(S No 3
99158/2025	08.12.2025	WP (C) - 12548/2022	DEBENDRA NATH JEE	GENERAL		Judgement Dtd. 2025-11-28	WRIT BRANCH-1		(S No
99178/2025	08.12.2025	WP (C) - 40911/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-5		(S No 3
99179/2025	08.12.2025	WP (C) - 40915/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-5		(S No 3
99201/2025	08.12.2025	WP (C) - 38876/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-5		(S No 4
99211/2025	08.12.2025	WP (C) - 11391/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-4		(S No 4
99217/2025	08.12.2025	WP (C) - 10805/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-7		(S No 4
99230/2025	08.12.2025	WP (C) - 10810/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-7		(S No 4
99233/2025	08.12.2025	BLAPL-11533/2025	S K SAMIM	GENERAL		Order Dtd. 2025-12-08	BAIL-1		(S No
99300/2025	08.12.2025	WP (C) - 31833/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-1)		(S No 1
99321/2025	08.12.2025	WP (C) - 24932/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-1		(S No 3

99077/2025	08.12.2025	CRLMC-5035/2025	B.K.PANDA	GENERAL		Order Dtd. 2025-12-04	CRIMINAL MISC	(S No
99104/2025	08.12.2025	OJC-11233/1999	R C MOHAPATRA	GENERAL				(S No
99106/2025	08.12.2025	WP (C) - 12747/2004	S K RATH	GENERAL			WRIT BRANCH-4	(S No 3
99107/2025	08.12.2025	BLAPL-21734/2012	S K MOHAPATRA	GENERAL				(S No 3
99108/2025	08.12.2025	WP (C) - 15256/2014	U CHHOTARAY	GENERAL				(S No 3
99109/2025	08.12.2025	WP (C) - 31255/2023	B SINGH	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-1	(S No 4
99111/2025	08.12.2025	WP (C) - 12878/2020	P K JENA	GENERAL		CounterRejoinder, Petition With Annexures,	WRIT BRANCH-6	(S No 3
99114/2025	08.12.2025	WP (C) - 12747/2004	T BAG	GENERAL		CounterRejoinder, Petition With Annexures,	WRIT BRANCH-4	(S No 3
99115/2025	08.12.2025	CRLMC-5059/2025	R K SARANGI	GENERAL		Order Dtd. 9999-12-31		(S No 3
99116/2025	08.12.2025	WP (C) - 33466/2025	R K BARIK	GENERAL		Order Dtd. 2025-11-29	WRIT BRANCH-3	(S No 2
99117/2025	08.12.2025	CONTC-5662/2025	S K PARIDA	GENERAL		Order Dtd. 2025-12-04		(S No 2
99118/2025	08.12.2025	WP (C) - 6671/2025	N ROUT	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-1	(S No 3
99119/2025	08.12.2025	CRLMP-711/2025	H K MOHANTA	GENERAL		Order Dtd. 2025-07-11		(S No 3
99120/2025	08.12.2025	CMP-627/2025	S N GAYA	GENERAL		Order Dtd. 2025-12-05		(S No 3
99121/2025	08.12.2025	CMP-1860/2025	S N GAYA	GENERAL		Order Dtd. 2025-12-05		(S No 3
99123/2025	08.12.2025	CRLMP-1441/2025	J P KAR	GENERAL		Order Dtd. 2025-12-05		(S No 3
99153/2025	08.12.2025	CRA-234/1996	S K KAR	GENERAL				(S No 3
99155/2025	08.12.2025	ELPET-3/2024	R K BARIK	GENERAL		Exhibits	M.J.C.	(S No
99167/2025	08.12.2025	ABLAPL-11289/2025	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2025-12-01	BAIL-2	(S No

99169/2025	08.12.2025	ABLAPL-8113/2020	D.K.JENA	GENERAL		Order Dtd. 2022-04-22	CRIMINAL MISC	(S No 14
99180/2025	08.12.2025	WP (C) - 9449/2017	R C MOHAPATRA	GENERAL		CounterRejoinder,Entire Order,Petition With Annexures,		(S No 14
99181/2025	08.12.2025	WP (C) - 3691/2009	R C MOHAPATRA	GENERAL		CounterRejoinder,Entire Order,Petition With Annexures,		(S No 14
99182/2025	08.12.2025	WP (C) - 21774/2016	R C MOHAPATRA	GENERAL		CounterRejoinder,Entire Order,Petition With Annexures,		(S No 14
99183/2025	08.12.2025	MATA-13/2018	B R MOHANTY	GENERAL		Order Dtd. 2019-04-25		(S No 14
99184/2025	08.12.2025	RSA-75/2014	A K NAYAK	GENERAL		Order Dtd. 2021-11-25	SECOND APPEAL	(S No
99185/2025	08.12.2025	CONTC-8270/2024	T K BISWAL	GENERAL		Order Dtd. 2025-11-18		(S No
99186/2025	08.12.2025	ABLAPL-14937/2019	A K SAHOO	GENERAL		Order Dtd. 2021-09-21	BAIL-2	(S No
99187/2025	08.12.2025	RSA-406/2016	B K DAS	GENERAL		Order Dtd. 2024-04-03	SECOND APPEAL	(S No
99188/2025	08.12.2025	WP (C) - 5370/2011	R K MOHAPATRA	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
99189/2025	08.12.2025	WP (C) - 12064/2013	P K PRADHAN	GENERAL		Order Dtd. 2022-03-25	WRIT BRANCH (DIVISION BENCH)	(S No 11
99190/2025	08.12.2025	WP (C) - 12050/2013	P K PRADHAN	GENERAL		Order Dtd. 2022-03-25		(S No 11
99191/2025	08.12.2025	WP (C) - 12048/2013	P K PRADHAN	GENERAL		Order Dtd. 2022-03-25		(S No 11
99192/2025	08.12.2025	CRLA-506/2009	S SUNDARA	GENERAL		Order Dtd. 2025-11-27	CRIMINAL APPEAL	(S No
99193/2025	08.12.2025	RSA-521/2023	S K NAYAK	GENERAL		Order Dtd. 2025-07-21	SECOND APPEAL	(S No
99198/2025	08.12.2025	CONTC-5711/2025	R K BARIK	GENERAL		Order Dtd. 2025-12-05		(S No
99200/2025	08.12.2025	CMP-1207/2025	M BEHERA	GENERAL		Order Dtd. 2025-12-04		(S No
99203/2025	08.12.2025	CMP-229/2025	M BEHERA	GENERAL		Order Dtd. 2025-12-05		(S No
99205/2025	08.12.2025	TRP (C) - 237/2025	N K SATAPATHY	GENERAL		Order Dtd. 2025-11-18		(S No
99209/2025	08.12.2025	CMP-1837/2025	P K JENA	GENERAL		Order Dtd. 2025-12-08		(S No

99212/2025	08.12.2025	CRLMC-95/2025	M MOHANTY	GENERAL		Order Dtd. 2025-12-05	CRIMINAL MISC	(S No
99214/2025	08.12.2025	WP (C) - 34408/2025	M NAYAK	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-7	(S No
99259/2025	08.12.2025	CRLMC-2654/2024	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-12-08	CRIMINAL MISC	(S No
99261/2025	08.12.2025	CONTC-4634/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-11-14		(S No
99262/2025	08.12.2025	CONTC-4633/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-11-14		(S No
99264/2025	08.12.2025	WP (C) - 25999/2021	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-12-01	WRIT BRANCH-2	(S No
99267/2025	08.12.2025	WP (C) - 32818/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-12-05		(S No
99269/2025	08.12.2025	RSA-207/2013	A SUNDARAY	GENERAL		Order Dtd. 2014-09-11Petition,		(S No
99271/2025	08.12.2025	WP (C) - 33619/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-11-25		(S No
99272/2025	08.12.2025	WA-1433/2025	R PRADHAN	GENERAL		Order Dtd. 2025-12-08		(S No
99274/2025	08.12.2025	CRREV-267/2002	R P DAS	GENERAL		Order Dtd. 2025-12-19Exhibits,	CRIMINAL REVISION	(S No
99275/2025	08.12.2025	CMP-1944/2025	M BEHERA	GENERAL		Order Dtd. 2025-12-08		(S No
99276/2025	08.12.2025	ABLAPL-13275/2025	SB ROUT	GENERAL		Order Dtd. 2025-12-02	BAIL-2	(S No
99279/2025	08.12.2025	OJC-3863/1993	P K JENA	GENERAL		Order Dtd. 2011-04-30Petition,Annexure,Entire Order,		(S No
99280/2025	08.12.2025	ABLAPL-13642/2025	PK JENA	GENERAL		Order Dtd. 2025-12-08		(S No
99281/2025	08.12.2025	CRLMP-727/2025	S NAIK	GENERAL		Order Dtd. 2025-08-06		(S No
99282/2025	08.12.2025	RFA-139/2007	B S SWAIN	GENERAL		Misc.case		(S No
99283/2025	08.12.2025	CRLMC-5166/2025	B RANA	GENERAL		Order Dtd. 2025-12-08		(S No
99284/2025	08.12.2025	WP (C) - 33105/2023	K N SAHOO	GENERAL		Order Dtd. 2025-11-17	WRIT BRANCH-6	(S No 5
99285/2025	08.12.2025	WP (C) - 34090/2025	SHAMBHU CHARAN NATH SHARMA	GENERAL		Order Dtd. 2025-12-02		(S No 5
99286/2025	08.12.2025	CMAPL-76/2005	D.HAZRA	GENERAL		Order Dtd. 2017-11-10		(S No 5
99287/2025	08.12.2025	WP (C) -	ATMAJIT	GENERAL		Order Dtd. 2025-10-24	WRIT	(S

		3156/2025	MANMITH DAS				BRANCH (DIVISION BENCH-2)	No
99288/2025	08.12.2025	WP (C) - 10765/2012	S N SHARMA	GENERAL		Order Dtd. 2012-06-27		(S No 11
99289/2025	08.12.2025	BLAPL- 11529/2024	D.HAZRA	GENERAL		Order Dtd. 2025-03-05		(S No 11
99290/2025	08.12.2025	CRLREV- 101/2025	PK PANI	GENERAL		Order Dtd. 2025-12-01		(S No 11
99291/2025	08.12.2025	WP (C) - 8508/2022	G ROUT	GENERAL		Order Dtd. 2025-09-23	WRIT BRANCH-3	(S No 14
99292/2025	08.12.2025	ABLAPL- 13517/2025	A.K.SARANGI	GENERAL		Order Dtd. 2025-12-02	BAIL-1	(S No
99293/2025	08.12.2025	CRLMC- 4919/2025	PK NAYAK	GENERAL		Order Dtd. 2025-11-27		(S No
99294/2025	08.12.2025	WP (C) - 8508/2022	G ROUT	GENERAL		Order Dtd. 2025-09-23	WRIT BRANCH-3	(S No 14
99295/2025	08.12.2025	ABLAPL- 12185/2025	PK JENA	GENERAL		Order Dtd. 2025-12-08	BAIL-2	(S No 10
99296/2025	08.12.2025	JCRLA- 42/2014	S K KAR	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
99297/2025	08.12.2025	WP (C) - 11156/2025	PK DASH	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-8	(S No 4
99298/2025	08.12.2025	WP (C) - 11346/2023	G SUNDARA	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-8	(S No 3
99301/2025	08.12.2025	WP (C) - 11343/2023	G SUNDARA	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-8	(S No 3
99302/2025	08.12.2025	WP (C) - 11340/2023	G SUNDARA	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-8	(S No 3
99303/2025	08.12.2025	CMP- 1623/2025	R DAS	GENERAL		Order Dtd. 2025-12- 16Petition With Annexures,		(S No 3
99304/2025	08.12.2025	WP (C) - 1489/2014	J C BARAL	GENERAL		Order Dtd. 2024-10-28	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
99305/2025	08.12.2025	CRLMC- 5137/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-08		(S No 10
99307/2025	08.12.2025	RFA- 28/2005	D SAMAL	GENERAL		Order Dtd. 2025-07-30	FIRST APPEAL	(S No
99308/2025	08.12.2025	BLAPL- 12278/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-08	BAIL-2	(S No

99309/2025	08.12.2025	OJC-2874/1996	S C ACHARYA	GENERAL		Order Dtd. 1998-01-06			(S No 18
99310/2025	08.12.2025	RVWPET-113/2014	T SETHI	GENERAL		Order Dtd. 2015-04-07Petition,Last Order,	CIVIL REVISION		(S No
99311/2025	08.12.2025	BLAPL-11831/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-08	BAIL-1		(S No
99312/2025	08.12.2025	CMP-1135/2025	JP KAR	GENERAL		Order Dtd. 2025-12-05			(S No
99313/2025	08.12.2025	RSA-389/2003	S MOHAPATRA	GENERAL		Order Dtd. 2026-01-21	SECOND APPEAL		(S No
99314/2025	08.12.2025	WP (C) - 15271/2025	PK MISHRA	GENERAL		Order Dtd. 2025-11-24	WRIT BRANCH-7		(S No 4
99315/2025	08.12.2025	OJC-3945/1993	S K BISWAL	GENERAL		Judgement Dtd. 1996-02-16Petition,			(S No 4
99316/2025	08.12.2025	OJC-3899/1995	S MOHANTY	GENERAL		Judgement Dtd. 1996-07-26Petition,			(S No 4
99317/2025	08.12.2025	OJC-7392/1995	S MOHANTY	GENERAL		Judgement Dtd. 1996-03-21Petition,			(S No 4
99318/2025	08.12.2025	OJC-6475/1995	S K BISWAL	GENERAL		Judgement Dtd. 1996-05-09Petition,			(S No 4
99319/2025	08.12.2025	OJC-5968/1996	S K BISWAL	GENERAL		Judgement Dtd. 1996-08-21Petition,			(S No 4
99320/2025	08.12.2025	OJC-1074/2000	S MOHANTY	GENERAL		Judgement Dtd. 2015-01-12Petition,			(S No 4
99322/2025	08.12.2025	OJC-1160/1987	S K BISWAL	GENERAL					(S No 4
99323/2025	08.12.2025	OJC-2255/1989	S K BISWAL	GENERAL					(S No 4
99324/2025	08.12.2025	OJC-7401/1992	S K BISWAL	GENERAL					(S No 4
99325/2025	08.12.2025	OJC-6101/1995	S K BISWAL	GENERAL					(S No 4
99326/2025	08.12.2025	CMP-1103/2025	J P KAR	GENERAL		Order Dtd. 2025-12-08			(S No 4
99327/2025	08.12.2025	OJC-27091/1996	S K BISWAL	GENERAL					(S No 4
99328/2025	08.12.2025	OJC-43/1970	S K SAHOO	GENERAL					(S No

